

Acquisition of West German Technology for Steel Production by TISCO

3783. SHRI MUKUL WASNIK : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether the Tata Iron & Steel Company Limited is in the process of acquiring West German technology for steel production that would dispense with the use of power and coal which are deemed to be the principal ingredients in the existing manufacturing process of steel ;

(b) if so, the facts thereof ; and

(c) whether the same process can be used in public sector steel plants ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH) : (a) and (b) Yes, Sir. TISCO have informed that they are negotiating a technology transfer agreement with KORF of West Germany for introduction in India of the EOF (Energy Optimising Furnace) Process which does not require direct power or Coking Coal to make steel. The process has the basic features of an electric arc furnace. The fuel used is pulverized coal alongwith injection of Oxygen through the burners which are installed along the periphery of the furnace wall. This process, however, is not intended for their Integrated Steel Plant at Jamshedpur

(c) No, Sir.

Evasion of Excise Duty by M/s. Glaxo Laboratory Limited

3784. SHRI RAM BHAGAT PASWAN: Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware that some manufacturers of "Vicks" are evading excise duty showing "Vicks" as Ayurvedic product ;

(b) if so, the details thereof ; and

(c) the excise duty paid by M/s. Glaxo Laboratory Limited on the "Vicks" during 1984-85 ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No, Sir. Excise duty on "Vicks" products is being paid under Item No. 14 E of the First Schedule

to the Central Excises and Salt Act, 1944, as patent or proprietary medicines not containing alcohol, opium, Indian hemp or other narcotic drugs or other narcotics other than those medicines which are exclusively Ayurvedic, Unani, Sidha or Homoeopathic.

(b) Does not arise in view of reply to part (a).

(c) The product "Vicks" is being manufactured by M/s. Richardson Hindustan Ltd., Bombay M/s. Glaxo Laboratory Limited, Bombay, do not manufacture any "Vicks" product.

Violation of Excise Duty By M/s. Vazir Sultan Tobacco Company

3785. SHRI RAM BHAGAT PASWAN: Will the Minister of FINANCE be pleased to state :

(a) whether Union Government have taken any action against M/s. Vazir Sultan Tobacco Company in regard to the alleged violation of excise duty regulations on the cigarettes manufactured by them ;

(b) if so, the details thereof ;

(c) whether any recovery of dues has been made from the company ; and

(d) whether the representatives of M/s. Vazir Sultan Company have recently approached Union Government for waiving the excise duty payable by them and for the early disposal of their case ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No violation of the provisions of Central Excise Law by M/s. Vazir Sultan Tobacco Company has been reported.

(b), (c) and (d) Does not arise in view of (a).

Export of Cardamom Husk

3786. PROF. P. J. KURIEN : Will the Minister of COMMERCE be pleased to state :

(a) whether cardamom husk is being exported at present ;

(b) whether it does not affect cardamom itself ;

(c) whether any representation has been received for the abolition of the export of cardamom husk ; and